

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1120(ND)2018

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER (T)**

**CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.11.2019.**

**NAME OF THE COMPANY: M/s. Corporation Bank V/s. M/s. Clover
Forging & Machininh Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


**For the Petitioner : Advocate
For the Respondent : Mr. Akshay Puri, Advocate**

ORDER

Renotify the matter on **20.12.2019**.



**(L.N. Gupta)
Member (T)**



**(Ch. Mohd. Sharief Tariq)
Member (J)**